

accused Lt. (Retd.) Ravi Shankaran is absconding and is outside the country and evading the process of law. His passport has been revoked by Ministry of External Affairs and a red corner notice has also been issued against him on 12.5.2006. An extradition request was sent to the United Kingdom on 14.6.2007 and Head of NCB, International Criminal Police Organisation", London on 19.2.2008.

The Naval war-room leak in 2005 was the only such case in the past ten years.

In order to avoid such situations stringent IT security measures have been put in place in the Directorate of Naval Operations (including the Naval War-room). In addition, the Indian Navy has an elaborate Counter-intelligence set up to provide cover to all ships/units/establishments.

Extension of health insurance scheme to wider range of groups

203. SHRIMATI SHOBHANA BHARTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has extended a health insurance scheme earlier restricted to people living below the poverty line to a wider range of groups;

(b) if so, the details of the scheme;

(c) whether the modalities of proper implementation of the Rashtriya Swasthya Bima Yojana Scheme which was launched in 2008 have been worked out; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): (a) and (b) The Rashtriya Swasthya Bima Yojana (RSBY) was launched on 01.10.2007 to provide smart card based cashless health insurance cover of Rs.30,000 per annum to BPL families (a unit of five) in the unorganized sector. The scheme became operational from 01.04.2008. The scheme has since been extended to building and other construction workers registered under the Building and Other Construction Workers (Regulation of Employment and Condition of Service), Act and street vendors.

In the Budget for the year 2010-11, the Government has announced to extend benefits of RSBY to all such MNREGA beneficiaries who have worked for more than 15 days during

the preceding financial year and to all licensed railway porters, vendors and hawkers, who are from the unorganized sector and are socially challenged.

(c) and (d) Policy guidelines have been issued for proper implementation of the scheme to all stakeholders. Various documents viz General documents, operational documents, technical documents, medical procedures have been devised for use of the State Nodal Agencies, Insurance Companies and Service Providers for smooth implementation of the scheme. National, State and regional level workshops are held from time to time to sensitize all concerned and to review the progress of the scheme.

Conversion of UP highways to NHs

†204. SHRI MOHAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether National Highways Authority of India (NHAI) propose to construct the highways at the pace of 15 km per day;

(b) if so, the length of roads in kilometres that has been constructed during the last one year;

(c) whether certain highways of Uttar Pradesh have been converted into National Highways;

(d) if so, the length of roads of Uttar Pradesh in kilometres that has been constructed during one year;

(e) whether there is any planning for extension and widening of certain highways to link National Capital Region with Uttar Pradesh; and

(f) if so, the names of roads falling under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) No, Sir. In 2009-10 construction of 2693 km National Highways has been completed by NHAI.

(c) and (d) Five highways of Uttar Pradesh have been converted into National Highway namely NH-231, NH-232, NH-232A, NH-233 and NH-235 in February, 2009. Under National Highway Development Project, 466 km of National Highways in Uttar Pradesh has been constructed during 2009-10.

†Original notice of the question was received in Hindi.